

NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH (NEW DELHI)
CAUSE LIST (VACATION BENCH)
COURT NO. 2
FARIDKOT HOUSE

Date: 19th June, 2015
TIME: 10.30 A.M.

HON'BLE MR. JUSTICE U.D. SALVI
JUDICIAL MEMBER

HON'BLE DR. DEVENDRA KUMAR AGRAWAL
EXPERT MEMBER

S.No.	Case No.	Parties	Counsel For Parties
FOR ADMISSION			
1.	APPEAL No. 32/2015 (SZ)	Vadamugam Kangayempalayam Vs. MoEF	Mr. Yogeshwaran. A, Adv. for Appellant
2.	ORIGINAL APPLICATION No. 250/2015	S.K.S Yadav Vs. Prof. C.R. Babu & ors.	Mr. Deepak Dewan & Mr. Rajesh Bansal, Adv. for Applicant
3.	M.A. No. 634/2015 In ORIGINAL APPLICATION No. 148/2015	Lt. Gen. Satyevir Yadav (Retd.) Vs. Union of India & Ors.	Mr. Sanjay Upadhyay, Adv. in M.A. No. 634/2015
4.	M.A. No. 635/2015 In ORIGINAL APPLICATION No. 83/2015 (SZ)	H.A. Kishor Kumar Vs. Union of India & Ors.	Mr. A. Yogeshwaran, Adv. in M.A. No. 635/2015
5.	M.A. No. 636/2015 In ORIGINAL APPLICATION No. 264/2013 (SZ)	K.S. Mohan Vs. Union of India & Ors.	Mr. A. Yogeshwaran, Adv. in M.A. No. 636/2015

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